

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd June, 2014

No.HC.VII-25/2014/ 3533 /A. . In the interest of administration, Shri Abdul Haque, Upper Division Assistant, in the Office of the District and Sessions Judge, Morigaon is transferred to the Office of the District and Sessions Judge, Kamrup, Amingaon as Upper Division Assistant, against the newly created post of Upper Division Assistant, vide Govt. letter No. JDJ.317/2011/42 dated 13.01.2014.

Shri Haque will join at his new place of posting immediately.

(N.B. The seniority of Shri Haque will be decided by the District and Sessions Judge, Kamrup, Amingaon on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

By Order,
Sd/- Sanjany Hazarika,
JOINT REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2014/ 3534 - 3545 /A.

Dated 02.06.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Morigaon. (He is requested to release Shri Abdul Haque, Upper Division Assistant in order to enable him to join at his new place of posting immediately)
4. The District and Sessions Judge, Kamrup, Amingaon for information and necessary action
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Joint Registrar (_____), Gauhati High Court, Guwahati
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
9. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
10. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Administration), Gauhati High Court, Guwahati
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
12. Shri Abdul Haque, Upper Division Assistant, Office of the District and Sessions Judge, Morigaon



JOINT REGISTRAR (VIGILANCE)

26/2014

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st May, 2014

No.HC.VII-39/2014/ 3531 /A. In the interest of administration, Shri Brajen Das, Lower Division Assistant, in the Office of the District and Sessions Judge, Morigaon is transferred to the Office of the District and Sessions Judge, Kamrup (M), Guwahati, as Lower Division Assistant against the vacant post.

Shri Das will join at his new place of posting immediately.

(N.B. The seniority of Shri Das will be decided by the District and Sessions Judge, Kamrup (M), Guwahati on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

By Order,
Sd/- Sanjany Hazarika,
JOINT REGISTRAR (VIGILANCE)

Memo No.HC.VII-39/2014/ 3532 - 3543 /A.

Dated 31.05.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Morigaon. (He is requested to release Shri Brajen Das, Lower Division Assistant in order to enable him to join at his new place of posting immediately)
4. The District and Sessions Judge, Karmup (M), Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Joint Registrar (_____), Gauhati High Court, Guwahati
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
9. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
10. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Administration), Gauhati High Court, Guwahati
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
12. Shri Brajen Das, Lower Division Assistant, Office of the District and Sessions Judge, Morigaon


JOINT REGISTRAR (VIGILANCE)

31/5/2014